

श्री बबू राम परमेश्वर (जयपुर) :  
अध्यक्ष महोदय मैंने प्रिक्वैरि का मसौदा  
सेवा है ...

अध्यक्ष महोदय : मैं देख लूंगा ।

12.10 hrs.

#### PAPERS LAID ON THE TABLE

ANNUAL REPORT OF INDIAN SOCIETY OF  
INTERNATIONAL LAW, NEW  
DELHI, FOR 1981-82

THE MINISTER OF STATE IN  
THE MINISTRY OF EXTERNAL  
AFFAIRS (SHRI A. A. RAHIM):  
On behalf of Shri Narasimha Rao,  
I beg to lay on the Table a copy of  
the Annual Report (Hindi and Eng-  
lish versions) of the Indian Society  
of International Law, New Delhi, for  
the year 1981-82 along with the  
Audited Accounts.

[Placed in Library. See No. LT-  
5616|82]

NOTIFICATION UNDER MAJOR PORT,  
TRUSTS ACT AND A STATEMENT FOR  
DELAY

THE MINISTER OF SHIPPING  
AND TRANSPORT (SHRI C. M.  
STEPHEN): I beg to lay on the  
Table:

(1) A copy of Notification No.  
G.S.R. 432 (Hindi and English  
versions) published in Gazette of  
India dated the 8th May, 1982 re-  
garding amendments to Visakha-  
patnam Port Trust (Mode of Pay-  
ment of Port Charges) Regula-  
tions, 1974, under sub-section (4)  
of section 124 of the Major Port  
Trusts Act, 1963.

(2) A statement (Hindi and  
English versions) showing reasons  
for delay in laying the notification  
mentioned at (1) above.

[Placed in Library. See No. LT-  
5617|82]

(Interruptions)

MR. SPEAKER: No. No question.  
ANNUAL REPORT OF AND REVIEW ON  
THE WORKING OF NATIONAL INSTITUTE  
OF HOMOEOPATHY, CALCUTTA FOR  
1979-80 AND A STATEMENT FOR DELAY

THE MINISTER OF HEALTH  
AND FAMILY WELFARE (SHRI  
B. SHANKARANAND): I beg to lay  
on the Table;

(1) A copy each of the follow-  
ing papers (Hindi and English ver-  
sions):—

(i) Annual Report of the Na-  
tional Institute of Homoeopathy,  
Calcutta, for the year 1979-80  
along with Audited Accounts.

(ii) Review by the Govern-  
ment on the working of the Na-  
tional Institute of Homoeopathy,  
Calcutta, for the year 1979-80.

(2) A statement (Hindi and Eng-  
lish versions) showing reasons for  
delay in laying the papers men-  
tioned at (1) above.

[Placed in Library. See No. LT-  
5618|82]

NOLLYINDOBY) VIDNI JO SENOZ EMILIBVIVJ  
OF FISHING BY FOREIGN VESSELS) RULES.  
1982, ANNUAL REPORT OF AND REVIEW  
ON THE WORKING OF BIHAR STATE  
FOREST DEVELOPMENT CORPORATION  
LIMITED, PATNA FROM 1.10.1977  
TO 30.9.1978

THE DEPUTY MINISTER IN THE  
MINISTRIES OF AGRICULTURE  
AND RURAL DEVELOPMENT  
(KUMARI KAMLA KUMARI): On  
behalf of Rao Birendra Singh, I beg  
to lay on the Table:

(1) A copy of the Maritime  
Zones of India (Regulation of  
Fishing by Foreign Vessels) Rules,  
1982 (Hindi and English versions)  
published in Notification No.  
G.S.R. 619(E) in Gazette of India  
dated the 26th August, 1982 under  
sub-section (4) of section 25 of the